

**Title:** Introduction of the Financial Companies Regulation Bill, 2000.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill to consolidate and amend the law for regulation of financial institutions, to protect the interests of the depositors of the financial companies and to prohibit acceptance of deposits by unincorporated bodies and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill introduce a Bill to consolidate and amend the law for regulation of financial institutions, to protect the interests of the depositors of the financial companies and to prohibit acceptance of deposits by unincorporated bodies and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI YASHWANT SINHA: I introduce the Bill.

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